GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 990 TO BE ANSWERED ON: 25.07.2025

FERTILIZERS SUPPLY TO TAMIL NADU

990: DR. T SUMATHY ALIAS THAMIZHACHI THANGAPANDIAN:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the quantity of urea and NPK fertilizers allocated to Tamil Nadu for kharif and rabi crops during the financial year 2024-25;
- (b) whether there was any shortfall compared to State demand;
- (c) whether the Centre has responded to Tamil Nadu's repeated requests for additional subsidy and early dispatch to cyclone-affected districts, if so, the details thereof:
- (d) the current status of price regulation on urea and DAP and the impact of these changes on small holding farmers in Tamil Nadu during the last one year; and
- (e) whether any monitoring mechanisms have been put in place to prevent diversion or black marketing of subsidised fertilizers in the State and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SMT. ANUPRIYA PATEL)

- (a) & (b) The availability of Urea and NPKS fertilizers in the State of Tamil Nadu has remained adequate during Kharif 2024 and Rabi 2024-25 seasons. The information regarding demand, availability, sales and closing stocks of Urea & NPKS during the Kharif 2024 and Rabi 2024-25 season in the State of Tamil Nadu is placed at Annexure.
- (c) & (d) Under Urea Subsidy Scheme, Urea is presently provided to the farmers at a statutorily notified Maximum Retail Price (MRP). The MRP of 45 kg bag of urea is Rs.242 per bag (exclusive of charges towards neem coating and taxes as applicable). The difference between the delivered cost of urea at farm gate and net market realization by the urea units is given as subsidy to the urea manufacturer/importer by the Government of India. Further, Government has implemented Nutrient Based Subsidy (NBS) Policy w.e.f. 01.04.2010 for Phosphatic and Potassic (P&K) Fertilizers. Under the policy, a fixed amount of subsidy, decided on annual/bi-annual basis, is provided on notified P&K fertilizers depending on their

nutrient content. Under NBS Scheme, MRP is fixed by fertilizer companies as per market dynamics at reasonable level which is monitored by the Government.

Accordingly, all farmers of the country, including in Tamilnadu, are supplied Urea & DAP at the subsidized rates.

(e) Fertilizer is declared as an essential commodity and is notified under Fertilizer Control Order, 1985 and Fertilizer (Movement Control) Order, 1973. State Governments are adequately empowered under FCO to stop black-marketing and diversion of fertilizers and to take punitive action against any person / Fertilizer company involved in black marketing and diversion of fertilizers by violating the provisions of Essential Commodities Act, 1955 and Fertilizer Control Order 1985 (FCO). Further, State Government of Tamil Nadu has informed that they are regularly monitoring the movement of subsidised fertilizer from manufacturer to whole sales, retailers and finally to farmers. Regular district level squad inspections were conducted against Top 40 urea buyers etc. to curb diversion and black marketing of fertilizers and strict legal action is initiated as per FCO 1985 in case if any violation is found.

ANNEXURE

					AMMLAUNL				
Annex	cure referre	d to in reply to (a)	& (b) of Lok Sak	ha Unstarr	ed Question No				
		990 for answ	wering on 25.07.2	025					
TAMIL NADU									
		EERTII IZRS DOS	ITION DURING RABI	2024-25					
		TENTIEIZNS FOS	ITION DOMING RADI	2024-23					
					FIG. IN LMT				
	Product	DURING RABI 2024-25							
S.No									
		REQUIREMENT	AVAILABILITY	SALES	CLOSING STOCK				
1	UREA	6.00	8.18	6.49	1.70				
2	NPKS	6.00	6.62	4.95	1.70				
		FERTILIZES POS	ITION DURING KHA	RIF 2024	<u> </u>				
					FIG. IN LMT				
S.No	Product	DURING KHARIF 2024							
		REQUIREMENT	AVAILABILITY	SALES	CLOSING STOCK				
1	UREA	4.91	6.35	4.43	1.93				
2	NPKS	4.54	5.57	3.54	2.03				